## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

### RAJYA SABHA UNSTARRED QUESTION NO. 3894

TO BE ANSWERED ON THE 06<sup>TH</sup> APRIL, 2022/ CHAITRA 16, 1944 (SAKA)

RELIEF PACKAGE/FINANCIAL ASSISTANCE FOR KARNATAKA

3894. SHRI IRANNA KADADI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has announced a special relief package/financial assistance for Karnataka in the aftermath of floods and if so, the details thereof;
- (b) whether Government has also sanctioned funds to deal with the situation arising out of floods caused by heavy rain in Karnataka and if so, the details thereof;
- (c) the details of financial assistance sought by various States, including Karnataka for relief and rehabilitation, State-wise; and
- (d) whether Government plans to revise the existing NDRF guidelines for compensation which have not been updated?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) and (b): The primary responsibility for disaster management, including undertaking disbursal of relief to affected people, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural disasters from the State Disaster Response Fund (SDRF), already placed at their disposal, in accordance with Government of India's approved items and norms. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

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During the financial year 2021-22, the State Government of Karnataka had been allocated Rs. 843.20 crore under SDRF, which includes Rs. 632.80 crore as Central share and Rs. 210.40 crore as State share. The Central share has been released, in advance, to the Government of Karnataka in two installments of Rs. 316.40 crore each. Besides, an amount of Rs. 1623.30 crore (Rs. 501.88 crore for floods in July, 2021 + Rs. 492.39 crore for floods in Oct-Nov 2021 + Rs. 629.03 crore for floods of 2020) has been released to the State of Karnataka from NDRF during 2021-22.

(c): The details of financial assistance released from NDRF to various States during financial year 2021-22 is given as under:-

(Rs. in crore)

SI.No.	Name of State	Name of Calamity	Financial assistance
			released
1.	Andhra Pradesh	Floods	351.43
2.	Bihar	Floods	1038.96
3.	Gujarat	Cyclone 'Tauktae'	1000.00*
4.	Jharkhand	Cyclone 'Yaas'	200.00*
5.	Karnataka	Floods/Landslides	1623.30
			(994.27+629.03#)
6.	Madhya Pradesh	Floods	600.50
7.	Maharashtra	Floods/Landslides	1056.39
			(355.39+701.00#)
8.	Odisha	Cyclone 'Yaas'	500.00*
9.	Sikkim	Floods/Landslides	55.23
10.	Tamil Nadu	Floods	566.36
			(352.85+213.51#)
11.	West Bengal	Cyclone 'Yaas'	300.00*
		Floods/Landslides	50.13

<sup>\*</sup> Amount released in advance from NDRF.

<sup>#</sup> Includes assistance for the financial year 2020-21.

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(d): The allocation of SDRF to States is based on the recommendations of the successive Finance Commission, set up under Article 280 of the Constitution from time to time. Further, the disbursal of assistance from SDRF and NDRF is governed by the 'Guidelines for Constitution and Administration of SDRF and NDRF', issued by Ministry of Home Affairs from time to time. The Guidelines for 'Constitution and Administration of SDRF and NDRF' has already been revised and issued on 12.01.2022, which are uploaded and available on Ministry of Home Affairs website link

https://ndmindia.mha.gov.in/images/gallery/Guidelines%20SDRF%20&%20NDRF.PDF.

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